

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-107

IB - 3106/ND/2019

IN THE MATTER OF:

Neeraj Singla

Vs

M/s Lotus Woodtech Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 27.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

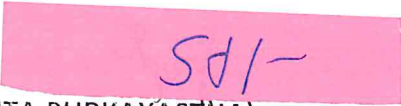
PRESENT:

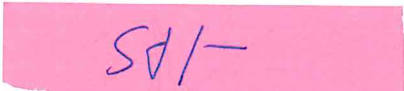
For the Applicant : Adv. Mani Bhushan Sinha

For the Respondent :

ORDER

Notice be issued to the Corporate Debtor vide all modes including process of this bench. Affidavit of service be filed. Dasti. Be listed on 02.12.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG